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Title: Introduction of the Land Acquisition (Amendment) Bill, 2011 (*Insertion of new section 44C*).

SHRI L. RAJAGOPAL (VIJAYAWADA): I beg to move for leave to introduce a Bill further to amend the Land Acquisition Act, 1894.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Land Acquisition Act, 1894 "

*The motion was adopted*

SHRI L. RAJAGOPAL: I introduce the Bill.

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MR. CHAIRMAN: Item No. 17 -Shrimati Priya Dutt – She is not there.

Item No. 18 – She is not there.

Item No. 19 –Shri A.T. Nana Patil.